




NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
		G. S. SHREEPAL	Respondent
	R. RAJESH	MEDIATOR	
	G.P. JAIN	G.P. Jain	Petitioner
		Manu	1)
	G. NARRESH KUMAR	G. NARRESH KUMAR	G. Narresh Kumar

ORDER

The Independent Mediator Mr. R.Rajesh, Advocate present. The Petitioners in person present. The Respondent in person present. It has been submitted by the Independent Mediator that during the mediation process, both the parties were brought near to the stage of settlement but some of the issues which have been raised by the parties could not be sorted out and ultimately there is no chance of settlement. The Respondent stated that he is not interested to settle the matter.

In view of it, the Independent Mediator Mr. R.Rajesh, Advocate is relieved of his assignment. The Respondent is directed to file the detailed reply to the Petition before the next date of hearing, by providing a copy to the other side. Put up on **12.04.2018 at 10.30 A.M.**

**(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**

MS